

**Impact of noise pollution on health**

2516. DR. JANARDHAN WAGHMARE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is aware that due to increase in noise pollution in cities, the risk of heart attack amongst citizens have increased manifold;

(b) if so, whether any study has been conducted by Government or any private body on impact of noise pollution on the health of citizens;

(c) if so, the details thereof;

(d) whether the Central Government or the Central Pollution Control Board (CPCB) in consultation with the State Governments proposes to take any effective steps to control noise pollution in cities; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : (a) to (e) Central Pollution Control Board (CPCB) has not carried out any study on impact of noise pollution on the human health. However, CPCB has established a National Ambient Noise Monitoring Network (NANMN) to monitor sound level in specified urban areas and has installed 35 stations in seven cities *viz.* Delhi, Mumbai, Kolkata, Chennai, Hyderabad, Bangalore and Lucknow. The Noise Pollution (Regulation and Control) Rules, 2000, have mandated the responsibilities with the State Governments, District Magistrates, Police Commissioners, etc., which include the following:

- i. Enforcement of Noise Pollution control measures and the due compliance of ambient air quality standards in respect of noise.
- ii. Restriction on the use of Loud Speakers/Public Address system.
- iii. Restriction on the use of Horns, Sound emitting construction equipment and bursting of Fire crackers.
- iv. Prohibition of continuance Music Sound or Noise.